

(h) The total number of staff working in these schools is 7,868, out of which 352 belong to SC/ST category.

[English]

Danish aid allocation to Punjab

8730. SHRI KAMAL CHAUDHRY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the amount allocated to Punjab out of Rs. 36 crores received as Danish Aid for health; and

(b) the details of projects developed or identified for development with the aid of this amount ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA) : (a) An amount of Rs. 56.40 lakhs has been allocated to Punjab under Danish assistance to National Programme for Control of Blindness since the inception of DANIDA Assistance in 1978.

(b) The above mentioned amount has been utilised for developing and strengthening the following services in the under-mentioned number of centres in the State :

1.	Strengthening of PHCs	125
2.	Strengthening of District Hospital Eye Departments	12
3.	Development of Central Mobile Units	2
4.	Development of District Mobile Units	4
5.	Establishment of State Ophthalmic Cell	1
6.	Ophthalmic Assistants Training School	2

Regularisation of Temporary Class III And IV Employees of Dr. Ram Manohar Lohia Hospital

8731. DR. PRABHAT KUMAR MISHRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether some class III and Class IV employees have been working on daily wage basis for many years in Dr. Ram Manohar Lohia Hospital;

(b) whether Government propose to regularise their services; and

(c) if so, the steps being taken in this regard and when this process is likely to be completed?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA) : (a) Yes Sir.

(b) and (c). The candidates appointed on ad hoc basis to class III (Group 'C') posts are considered alongwith candidates sponsored by the Employment Exchange for regular appointment. If they are found suitable, they are given regular appointment against the said posts. Class IV (Group 'D') employees employed on daily wages basis have to complete 240 days' attendance in 2 (two) successive years and fulfil all other requirements as laid down in the Recruitment Rules for the categories of posts against which they are considered for regular appointment, subject to availability of vacancies.

Flag Station at Sankopara (Eastern Railway)

8732. SHRI ZAINAL ABEDIN : Will the Minister of RAILWAYS be pleased to state :

(a) whether arrangements at Sankopara Halt Station on the Howraa-Farakka section of the Eastern Railways is inadequate to meet the present traffic requirement and it needs to be converted into a flag station;

(b) whether Government propose to conduct any survey to examine the viability of the proposal for conversion of this halt station into a flag station;

(c) if so, the details therefor; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir. Present arrangements are considered adequate.

(b) There is no proposal for the present to conduct any survey of this nature.

(c) Does not arise.

(d) The present level of traffic at Sankopara Halt station does not warrant its conversion into a flag station.

[Translation]

**Repairs and Renovation of Bhool
Bhulaiyan of Lucknow**

d 8733. SHRI KALI PRASAD PANDEY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the 'Jansatta', dated 7th March, 1988 under the caption 'Veeran Hoti Jaa rahi hai 'Bhool-Bhulaiyan' and

(b) if so, the details of action taken by Government during the last two years for repair and renovation of the world famous 'Bhool—Bhulaiyan' of Lucknow?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCES (SHRI L.P. SHAHI) : (a) Yes, Sir.

(b) Comprehensive special repairs estimate for conservation of Asufu'd—Daula's Imambara Complex, which includes the "Bhool—Bhulaiyan" have already been sanctioned and the works are in progress.

Vaccine for Cholera

8734. SHRI A.J.V.B. MAHESWARA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a recombinant DNA vaccine for cholera has been developed by CDRI, Lucknow;

(b) if so, the present status of evaluation and release to the market for sale;

(c) whether any other approach using Bacillus sphaericus is also under way; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA) : (a) and (b). A new cholera vaccine using DNA recombinant technology is being developed by the Central Drug Research Institute, Lucknow and it is in Phase I of clinical trials.

(c) No such information has come to the notice of the Government.

(d) The question does arise.

'Pollution in Kodaikanal Lake'

8735. SHRI K. S. RAO : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a Five Star Holiday Resort Complex is being built in Kodaikanal in violation of the Environment (Protection) Act, 1986;

(b) whether effluents from this 146 Unit complex will pollute the Kodaikanal lake and its watershed; and

(c) if so, the steps taken by Government to save this lake from pollution?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) A Holiday Resort Complex is being constructed in Kodaikanal. The provisions